## HIGH COURT OF JUDICATURE AT ALLAHABAD ROUTINE GRADE CLERK EXAMINATION – 2014 NOTICE

The appointment letter of all the selected candidates of R.G.C. Examination– 2014 have been dispatched to their present postal address. The candidates have to report to join the post within 15 days from the issue of appointment letter.

The candidates are directed to present for joining with following original documents-

1.	High School
2.	Intermediate
3.	Graduation
4.	Post-graduation (if applicable)
5.	'CCC' certificate / Diploma/ Degree in computer science from recognized institute established by law in India
6.	Domicile Certificate (only for reserved category candidates of U.P.)
7.	Caste Certificate (only for reserved category candidates of U.P.)
8.	No Objection Certificate & relieving request (only for Central / State Government / P.S.U. Employees)
9.	Discharge Certificate (only for Ex-servicemen of Navy/Naval Academy, Army and Air Force service)
10.	Certificate in favor of Sports Person
11.	Disability Certificate in favor of Disabled person
12.	Identity Card issued by competent authority
13.	Two Character Certificates from the Members of Parliament or State Legislature or Gazetted Officer to the effect that you bear a good moral character and have never taken part in any act subversive of law and order.
14.	A Medical Certificate from the Chief Medical Officer of your district to the effect that you are in good mental and bodily health and free from any physical defect likely to interfere with the efficient performance of your official duties.
15.	A declaration addressed to the Registrar General on affidavit on Stamp Paper of Rs. 10/- also be furnished to the effect that you are neither a previous convict nor any criminal case is pending before any Court of Law nor any F.I.R. has been lodged against you.

The candidates are also directed to provide such documents which prove the recognition of the institute from which they have obtained the Diploma or Certificate in Computers.

> REGISTRAR GENERAL 11-09-2015